

ITEM NO.2

REGISTRAR COURT. 2

SECTION XII-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 13307/2022

M/S E PLUS PROJECTS PVT. LTD.

Petitioner(s)

VERSUS

THE STATE OF ANDHRA PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.97753/2022-EXEMPTION FROM FILING  
C/C OF THE IMPUGNED JUDGMENT and IA No.97748/2022-CONDONATION OF  
DELAY IN REFILEING / CURING THE DEFECTS )

Date : 05-09-2022 This petition was called on for hearing today.

For Petitioner(s) Mr. Kislay Jha,Adv.  
Mr. Rohit K. Singh, AOR  
Ms. Ruchi Gupta,Adv.

For Respondent(s)

UPON hearing the counsel through Video Conference, the  
Court made the following

O R D E R

Delay in refiling the petition is condoned.  
Registry to proceed further.

S.P.S. LALER  
Registrar

MG